

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 22nd day of September, 2021

Contempt Application No. 330/00294 of 2018
In
Original Application No.330/1475 of 2015 & OA 1415 of 2015

Present:

Hon'ble Mr. Tarun Shridhar, Member-(Administrative)
Hon'ble Ms. Pratima K. Gupta, Member- (Judicial)

1. Mohd. Azaz S/o Sri Moinuddin,
 Resident of Village & Post Samdar Khurd,
 District-Gorakhpur.
2. Tej Pratap S/o Jaganath Prasad,
 Resident of Village & Post Naumunda,
 District-Kushi Nagar.

.....Petitioners

By Advocate: Shri Vinod Kumar

Versus

Shri Paras Nath,
 Superintendent of Post Offices, Deoria Division, Deoria-274001.

-----Opposite Party.

By Advocate: Shri L.M. Singh

O R D E R

Deliverd by Hon'ble Mr.Tarun Shridhar, Member-A:

1. Shri Sunil, holding brief of Shri Vinod Kumar, learned counsel for the applicant and Shri L.M. Singh, learned counsel for the respondents is present.
2. The present contempt petition has been filed alleging non-compliance of the order dated 14.07.2017 passed by this Tribunal in OA No. 1575 of 2015 and OA No.1415 of 2015.

3. Learned counsel for the respondents submits that the order dated 14.07.2017 for non compliance of which this contempt petition is filed has been fully complied with and he has already submitted an affidavit to this effect. Learned counsel for the applicant expresses agreement.

4. Accordingly, the contempt petition dismissed and the notices issued are discharged.

5. All the pending MAs in the aforementioned OA are dismissed as infructuous.

(Pratima K Gupta)
Member (Judicial)

(Tarun Shridhar)
Member (Administrative)

/Neelam/